

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

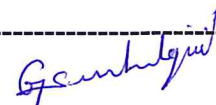
APPLICATION NUMBER :  
PETITION NUMBER :TCP/3/2016  
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others  
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others  
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

G. SUSHEELA

Counsel for petitioners



J N Preethi

Representing  
counsel for  
Mr. Subashanarayan

Representing  
counsel  
for 1st and  
respondent



**ORDER**

Ms G Susheela, counsel for petitioners present. Ms J N Preethi, representing counsel for R1 to R3 present. Both the parties prayed time for submitting arguments. Time extended at their request. Post this matter alongwith TCP 20/2016. Put up on 13.04.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)